

DELHI LEGISLATIVE ASSEMBLY

BULLETIN - PART I

(Brief Record of Proceedings)

Thursday, December 23, 1993/Pausa 2, 1915(Saka)

No.7

2.00 P.M.

Starred Questions

1. Starred Question Nos. 1, 2, 4, 5, 6, 7 and 8 were asked and replied to by the concerned Ministers. Replies to question No. 3 & 9 to 17 were laid on the Table.

Unstarred Questions

2. Replies to Unstarred Question Nos. 1 to 4 were laid on the Table.

3.00 P.M.

Special Mention under Rule 259

- 3.(1) Sh. Jagdish Lal Batra raised a matter regarding cleanliness of sewage, supply of water and electricity in his constituency.
- (2) Shri Gauri Shanker Bhardwaj raised a matter regarding disrupted supply of electricity in his constituency namely Shakur Basti, in North Delhi.
- (3) Shri Deep Chand Bandhu raised a matter regarding arrest of Ex. Councillor, Delhi Municipal Corporation and other 11 respectable citizens.
- (4) Shri Mewa Ram Arya stressed the need for fixation of minimum wages of labourers.
- (5) Shri Jag Parvesh Chandra raised a matter regarding the change of name of Govt. of N.C.T.

Announcement

- 4*. Hon'ble Speaker announced that S.H.O., Police Station, Parliament Street, New Delhi, informed him that Sh. Parvej Hashmi (M.L.A.) was arrested and released on 23.12.93.

3.42 P.M.

Statement by Minister

5. Chief Minister made a statement on the arrest of Hon'ble Member Dr. A.K. Walia.

Dr. A.K. Walia gave his personal explanation.

** Chief Minister informed the House that the question of Shri Mukesh Sharma listed for 24.12.1993 may be listed for 28.12.1993 as the ~~concerned member~~ would not
contd..2/-

Chief Minister

(32)

be able to attend the House on 24.12.93.

The Hon'ble Speaker allowed the change.

Development Minister made a statement on "Tubewell connection Policy" in Delhi.

3.16 P.M.

Resolution

6. Shri Jag Parvesh Chandra moved the following resolution:-

"The House is of the opinion that the name of the Government should be Government of Delhi for all practical purposes. The name of the Assembly should also be Delhi Legislative Assembly.

Resolution was unanimously adopted by the House on voice vote.

3.18 P.M.

Calling Attention

7. Shri Prem Singh Called the attention of the Chief Minister to the situation arising from road cleaning campaign.

Chief Minister made a statement on the subject. Supplementaries were asked by the Members and replies thereto were given.

3.50 P.M.

Further Discussion on Motion of Thanks

8. The House resumed discussion on motion of thanks moved by Shri Mewa Ram Ryia on 21.12.93.

"That an Address be presented to the Lt. Governor in the following terms:-

"That the Members of Vidhan Sabha assembled in this session are deeply grateful to the Lt. Governor for the Address which he has been pleased to deliver to Legislative Assembly on the 20th December, 1993.

The following members made their speeches:-

1. Shri C.P. Babbar
2. Shri Deep Chand Bandhu*
3. Shri Satish Chand Khandelwal*
4. Shri Chand Ram*

contd..3/-

(33)

5.14 P.M.

Extension of Time

9. The Minister of Legislative Affairs suggested that the days of the sittings of the House be extended for two days i.e. on December, 28 and December, 29, 1993.

The House agreed to.

(The House was adjourned at 6.00 P.M. to meet again on 24.12.1993 at 2.00 P.M.)

K.S. GUPTA
SECRETARY

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- * Made the announcement at 5.46 P.M.
 - ** Made the statement at 5.16 P.M.
 - * Members resumed discussion after tea break.

(34)